

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 128**

**CP (IB) No. 8/Chd/Pb/2023**

**IN THE MATTER OF:**

**Liverpool John Moores University**

**...Petitioner-Operational Creditor**

**Versus**

**INSCOL Healthcare Pvt. Ltd.**

**...Respondent-Corporate Debtor**

**Under Section: 9, IBC 2016**

**Order delivered on 18.07.2024**

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 14.08.2024.

Sd/-  
**Court Officer**

July 18,2024  
Mukta